

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/425/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJAY GOEL
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

(i) Sai Vihar
Mr Anantim

Counsel for
Petitioner

Sai Vihar

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent.
However, Counsel for Petitioner submitted that the matter is likely to be settled
for which he prays for time. Put up on **24.08.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)